

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.4132
TO BE ANSWERED ON THE 9TH DECEMBER, 2016

NON-AVAILABILITY OF SPARE PARTS

4132. SHRI PRAHLAD SINGH PATEL:

Will the Minister of DEFENCE be pleased to state:

- (a) whether Indian Military establishments are suffering due to non-availability of spare parts from parental countries, suppliers countries including Russia due to absence of Transfer of Technology (ToT) agreement;
- (b) if so, the details thereof and the steps to be taken to counter the non-availability of spare parts in the short period of time and in the future as well;
- (c) whether the Government proposes to encourage Micro, Small and Medium Enterprises sector and private defence production firms to supply the spare parts under Make in India initiative in order to bridge the shortage problem; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा मंत्री

(डा. सुभाष भामरे)

(a) to (d): In cases of Capital procurement of defence equipment, supply of spares for a specified period is generally contracted either through an Engineering Support Package (ESP) or through Annual Maintenance Contract (AMC) along with the main equipment. In addition, contracts also include provision for long-term product support. Requirement of spares after the initial period of ESP Support / AMC is being met by procurement of spares through revenue expenditure, based on assessed requirements.

In order to ensure steady supply of spares, there are ongoing efforts to encourage domestic industry, including Micro, Small and Medium Enterprises (MSMEs), to undertake indigenous manufacture of spares. To this end regular interactions are conducted with industries and industry bodies.
